## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:752
ANSWERED ON:01.03.2013
VOCATIONAL TRAINING IN TRIBAL AREAS
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## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the scheme of 'Vocational Training in Tribal Areas' to run Vocational Training Centres for Scheduled Tribes youths in the country;
- (b) the number of Vocational Training Centres presently being supported under the scheme, State/UT-wise;
- (c) the details of the proposals received by the Government from various States NGOs to set up such centres along with the funds sanctioned and released thereunder during each of the last three years and the current year, State/UT-wise;
- (d) whether the Government has conducted any survey to assess the effectiveness of the scheme for upgrading the skills of tribal youths in various traditional/modern vocations, if so, the details and findings thereof indicating the number of ST youths benefited therefrom during the said period, State/UT-wise; and
- (e) the further measures taken/proposed to be taken by the Government to make the scheme effective?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT.RANEE NARAH)

- (a): Ministry of Tribal Affairs provides assistance to the State Government/UT Administration and Non Governmental Organizations (NGOs) under the Central Sector Scheme of 'Vocational Training in Tribal Areas' to run vocational training centres for tribal students. The main aim of this scheme is to upgrade the skills of the tribal youth in various traditional/ modern vocations depending upon their educational qualification, present economic trends and the market potential. The Scheme is need based and demand driven. Funds are released to the State Governments and other agencies on receipt of complete projects which fulfill the guidelines of the scheme and are complete in all respects. The financial assistance admissible is Rs.30, 000/- per trainee which includes monthly stipend of Rs.700/- to the trainee and Rs.1600/-per annum per trainee for raw material etc.
- (b): State/UT wise number of Vocational Training Centres being supported under the Scheme is given at Annexure-I.
- (c): The receipt of proposal from the State Governments/Non Governmental Organizations for grant of funds under the scheme is an ongoing and continuous process. Funds are released only if the proposals are complete in all respects including utilization certificates and physical progress report of funds released earlier and subject to availability of funds in a particular year. Accordingly the proposals which were complete in all respect against which grant have been released during the last three years and current year to various State NGOs are given in Annexure-II.
- (d): A study of Vocational Training Centre (VTC) Scheme in the States of Gujarat, Karnataka, Odisha, Kerala and Assam had been conducted by Indian Institute of Public Administration in 2006-07. The main recommendations of the study include the following:
- (i) The Scheme should be continued as it is serving the desired objectives to a large extent.
- (ii) Any training should aim at developing the skills of the people in their existing occupations. Shift from the existing occupation must take the local needs into consideration.
- (iii) There is the need to sensitize the State and district officials of the tribal development involved in implementing the VTC scheme.
- (iv) VTC Scheme must focus on modernization of Agriculture and development of Agro and forest-based Enterprises.
- (v) More and more women-friendly trades should be introduced.
- (vi) Before introducing vocational training in various trades, a market survey should be done to ensure the relevance and the marketability of the trades.
- (e): In order to make the Vocational Training Centres more effective, the scheme has been revised w.e.f. 1.4.2009. In the revised scheme (i) Financial assistance under the scheme has been enhanced (ii) instead of training in two trades, the training receives training in one trade of his/her choice. The training duration in extended to one year instead of six months (iii) In addition to already

| established Vocational Training Centres and institutions, State Govt. may also recommend training of ST candidates in private recognized institutions. Preference is given to those institutions which guarantee placement/employment after completion of training. |
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